#### Appendix -10F(i)

### (Please see Paragraph 10.12D of HBP)

Documents required for submission of application for issue of authorizations for export of imported SCOMET items to same entity abroad, or any authorised entity after repair in India (GAER)

### 1. Proof of import of the item(s):

- a. Export License (if applicable) issued by the foreign country for original import of the items to India;
- b. Documentary proof and/or self-declaration that the item exempted from license requirement or place under no license requirement for India.
- c. Bill of Entry (first time).

## 2. Proof of obligation for repair of defective/damaged items:

Contract agreement and/or 'Statement of Work (SOW)' I Master Service agreement (MSA) between Indian exporter and with the entity abroad (from which the goods were imported initially) defining conditions for undertaking repair in India.

# 3. An Undertaking from the Indian exporter;

- a. An Undertaking from the applicant exporter (on the letter head of the firm duly signed and stamped by the authorized signatory) stating: a. Details of imported items to be exported after repair along with their SCOMET Category /Sub-category number(s), quantity, item description and ECCN of foreign country (if available);
- b. That item(s) are being exported to the same entity from which it was originally imported for repair and return purpose.
- c. That there has been no change to the original characteristics/specifications of the item(s) after import and no value addition has been done during the repair work;
- d. That the repair of defective/damaged items is allowed under the conditions of import or contractual agreement between Indian exporters and entities from which goods were imported.
- e. That Shipping Bills and Bill of Entry into destination country of subsequent reexports and any other information as sought by DGFT shall be submitted to DGFT on quarterly basis.
- f. That items would not used for military applications or to develop, acquire, manufacture, possess, transport, transfer or use, chemical, biological, nuclear weapons or for missile capable of delivering such weapons.